

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.462 of 2026**

**In
CRIMINAL MISCELLANEOUS No.56931 of 2015**

Arising Out of PS. Case No.-3273 Year-2014 Thana- VAISALI COMPLAINT CASE
District- Vaishali

Sanjay Kumar Jaiswal Son of Mathura Prasad Jaiswal Resident of Mohalla-
Rai Jai Krishna Road, Gurhatta, Patna City- 800008, P.S.- Khajekala, District-
Patna

... .. Petitioner/s

Versus

1. The State of Bihar
 2. Prashant Kumar Sinha Son of Om Prakash Sinha Resident of Mohalla- Puri
Nandgola Ghat, Patna City, P.S.- Malsalami, District- Patna
- Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Ajit Kumar Sinha, Advocate
For the Opposite Party/s : Mr. Upendra Kumar, A.P.P.

**CORAM: HONOURABLE MR. JUSTICE SATYAVRAT VERMA
ORAL ORDER**

- 2 09-01-2026
1. Heard learned counsel for the petitioner and
learned A.P.P. for the State.
 2. In view of the grounds taken in the restoration
application, the same is allowed, accordingly, Cr. Misc. No.
56931 of 2015 is restored to its original file.

(Satyavrat Verma, J)

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